

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3331  
ANSWERED ON:21.12.2004  
SPURIOUS DRUGS FOR ANIMALS  
Munshiram Shri

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has received complaints in regard to the spurious drugs for animals during the last three years and till date;
- (b) if so, the details thereof. State-wise;
- (c) whether the Government proposes to formulate any policy to check the blackmarketing and manufacturing of spurious drugs and to set up a medicine research centre in rural areas;
- (d) if so, the details thereof;
- (e) whether the price of these drugs are fixed by the Government;
- (f) whether veterinary drug called vet diclofenac is blamed to be responsible for bringing vultures to extinction;
- (g) whether the Government has conducted any research on this drug and its effect on vultures; and
- (h) if so, the details and the time by which action is likely to be taken in this regard?

**Answer**

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a),(b),(c) & (d): Under the provisions of the Drugs and Cosmetics Act, 1940 and the Rules made thereunder, the State Government through their respective Drugs Control Organizations are required to regulate manufacture and sale of drugs including surveillance over movement of any spurious drugs. The Office of Drug Controller General (India) has not received any specific complaints in regard to the spurious veterinary drugs during last 3 years.

(e): The 74 bulk drugs specified in the First Schedule of the Drugs (Prices Control) Order, 1995 (DPCO, 95) and the formulations based thereon are under price control and their prices are fixed/revised by the National Pharmaceutical Pricing Authority (NPPA) in accordance with the provisions of the DPCO, 95.

Price of non-Scheduled formulations are fixed by the manufacturers themselves keeping in view the various factors like cost of production, marketing/selling expenses, R&D expenses, trade commission, market competition,, product innovation, product quality etc. The Government takes corrective measures where the public interest is found to be adversely affected.

(f), (g) & (h): The Ministry of Environment and Forests is seized of the issue concerning alleged association of Diclofenac residue in animal carcasses being responsible for extinction of vulture population in the country. The Department of Animal Husbandry is also seized of this issue from the point of view of continued use of Diclofenac in veterinary drugs.